

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-486(PB)/2018

IN THE MATTER OF:

Usha Devi

.... Applicant/petitioner

Vs.

Praveer Construction Pvt. Ltd.

.... Respondent

Under Section 7 of (IBC)

Order delivered on 10.09.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Sh. S.K. Mohapatra,
Hon'ble Member (T)

PRESENTS

For the petitioner:

Mr. Deepak Dahiya, Adv.

For the respondent:

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ORDER

Ld. Counsel for the petitioner wish to file additional documents along with appropriate affidavit to explain the issue concerning the period of limitation. Let the needful be done during the course of the day. The respondents are already *ex-parte*.

List for arguments on 28.09.2018.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)